GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:1106 ANSWERED ON:01.03.2011 MODERNISATION OF STATE POLICE FORCE

Bavalia Shri Kuvarjibhai Mohanbhai;Bundela Shri Jeetendra Singh;Deo Shri Kalikesh Narayan Singh;Gowda Shri D.V. Sadananda;Rathwa Shri Ramsinhbhai Patalbhai;Sayeed Muhammed Hamdulla A. B. ;Sethi Shri Arjun Charan;Singh Kunwar Rewati Raman

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Union Government has provided funds to the various State Governments under the scheme of modernisation of State police force;
- (b) if so, the total funds granted, released and utilised by the State Governments for modernisation of police force and providing housing facilities during each of the last two years and the current year, State-wise;
- (c) whether the Union Government has received any request from various State- Governments to providem more funds;
- (d) if so, the details thereof and the time by which it is likely to be released, Statewise;
- (e) whether the Government has received any complaints with regard to diversion of such funds for other activities;
- (f) if so, the details thereof including the total number of such cases reported and the action taken thereon during the said period, State-wise:
- (g) whether the Government has conducted any study to review the performance of the said scheme; and
- (h) if so, the details and the outcome thereon?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a) & (b): Yes, Madam. A statement indicating State-wise details of funds released to various State Governments under the Scheme for Modernisation of State Police Forces (MPF Scheme) during each of the last two years, 2008-09 and 2009-10 and current financial year 2010-11 and the utilization position for the funds released in 2008-09 is given in the Statement at Annexure-I. The Utilization Certificate (UC) for funds released to State Governments during 2009-10 will be due on 1st April, 2011 and that of funds released in 2010-11 will become due on 1st April, 2012. Funds have been released under MPF Scheme, inter-alia, for construction of residential houses for lower level police personnel in States.
- (c) & (d): Yes, Madam. Requests for providing additional funds under the MPF Scheme are received from State Governments from time to time. During the current financial year 2010-11, requests for provision of additional funds under MPF Scheme for meeting the needs of State Police Forces have been received from the State Governments like Andhra Pradesh, Punjab, Jammu & Kashmir, Gujarat, Kerala, etc. Based on availability of funds and on assessment of their needs, additional funds have been released to the following States out of Contingency Reserve Fund of MPF Scheme, 2010-11 for meeting emergent requirements of arms/ammunitions and jammers for State Police:

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S1. Name of the Additional funds released under No. State MPF Scheme in 2010-11 (Rs. in cr.)
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- Andhra Pradesh 7.49
 Jammu & Kashmir 31.00
- 3. Punjab 1.20
- (e) & (f): On the basis of C&AG Audit Evaluation report of January, 2009 on Modernization of Police Force in India, covering 16 States, some instances of diversion of funds meant for a particular item under the Scheme and utilized for purchase of another item not included in the Plan came to the notice of the Central

Government in case of Andhra Pradesh, Bihar, Jharkhand and Uttar Pradesh as given below:

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Andhra Pradesh During the years 2002-03 to 2005-06, an amount of Rs.31.37 crore
   was diverted to other purposes like purchase of very high frequency
   (VHF) sets (instead of automatic vehicle location system),
 construction of police constable quarters (instead of SI quarters)
etc.
       Rs.88.11 crore was spent during 2001-05 on purchase of items
proposed
  in the previous years plan (2000-03) out of the allocation of
 current
  year budget though renewed budget provision in the current year
   incurring expenditure out of approved plan of previous year was
not made.
Jharkhand An amount of Rs.1.96 crore received for the Scheme `Modernization
   of Police Force (MPF) during 2000-01 was diverted to purchase of
   vehicles for Chief Minister carcade (Rs.1.16 crore) and to anti-
   Naxalite operation (Rs.80 lakh) outside the scope of the MPF.
Uttar Pradesh The Police Department diverted Rs.16.53 crore sanctioned
   for communication/ FSL equipment to ammunition / security items,
   Rs.5.78 crore for river police / training buildings and troop
carriers
  for district police to lighting, sound system equipment for multi
 gym
   and astroturf field for Provincial Armed Constabulary etc.
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Copies of the C&AG report were sent to the concerned State Governments for remedial action.

(g) & (h): Yes, Madam. The Bureau of Police Research & Development (BPR&D) was entrusted with the task of conducting a holistic study on the impact of MPF Scheme on the modernisation of State Police Forces and also to make an assessment of requirement of State Police Forces for the next 5-10 years. The BPR&D had outsourced the study to M/s Ernst & Young Pvt. Ltd. The key findings of the assessment study conducted by M/s Ernst & Young are given in the Statement at Annexure-II.